

## S U P R E M E C O U R T O F I N D I A

## RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14129/2005

(From the judgement and order dated 21/04/2005 in SCA No. 15894/2004 of The HIGH COURT OF

GUJARAT AT AHMEDABAD)

ASHOKBHAI B. VYAS

Petitioner(s)

VERSUS

COMMR. OF ENTERTAINMENT TAX AND ORS

Respondent(s)

(With prayer for interim relief )

WITH SLP(C) NO. 19888 of 2005

(With appln.(s) for permission to submit addl. Document(s) as Volume II and urging addl. Grounds and

exemption from filing O.T. and with prayer for interim relief and office report)

Date: 22/09/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner(s)

Mr. Amar Dave, Adv.

Mr. Mahesh Agarwal, Adv.

Mr. Rishi Agrawala, Adv.

Mr. E.C. Agrawala, Adv.

Mr. Dhruvat, Adv.

Mr. P.H. Parekh, Adv.

Mr. S. Ramakrishnan Adv.

Ms. Mary Mitry, Adv.

for M/S P.H. Parekh & Co.

For Respondent(s)

Mr. Ramesh Singh, Adv.

Mrs. Hemantika Wahi, Adv.

Ms. Pinky Behera, Adv.

UPON hearing counsel the Court made the following

O R D E R

Time for filing counter affidavit is extended by two more weeks.

( A.D. Sharma )

( Phoolan Wati Ar

ora )

Court Master

Court Master